

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:		12-Jul-21	List of Stakeholders as on:											08-Nov-21	
List of secured financial creditors															
(Amount in ₹)															
Details of claim received				Details of claim admitted											
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Bank of India - India	17-Aug-21	3,666,207,603.17	-	Secured	3666207603	Yes	<p>A) Principal Security</p> <p>a. 1st pari passu charge by way of hypothecation of (a)stocks b. Receivables & others current assets present and future for FBL & NFBL.</p> <p>B) Collateral Security</p> <p>1. Office at C-305, 3rd floor, Dharam Palace, 100-103, N S Patkar Marg, Mumbai-400007 2. Office at C-405, 4th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007 3. Office at C-505, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007 4. Office at C-506, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007 5. Office at C-605, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007 6. Office at C-606, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007 7. Office at C-407, 4th floor, Radhe Vallabh, French Bridge Corner, Opera House Mumbai 8. Industrial Unit no 3 & 3A, Sona Udyog premises Co-op Society Ltd., Andheri East Mumbai-69 9. Commercial office No. HW7011, 7th Floor, H-Tower, West Wing, "Bharat Diamond Bourse Complex" Plot No. C-28, G-Block, BKC, Bandra East, Mumbai-51 10. Commercial office No. HW7012, 7th Floor, H-Tower, West Wing, "Bharat Diamond Bourse Complex" Plot No. C-28, G-Block, BKC, Bandra East, Mumbai-51 11. Industrial Land & Building on shed No. 21, Bearing Survey No. 5/7013, 1/7014 & 5/7014 CS No. 322 of Tardeo, Bombay Central 12. Land & Factory Building situated at Plot No. GJ-09, SEEPZ, MIDC, Andheri East 13. Industrial Land & Building situated at Plot No. A-7, MIDC, Estate Street no. 5, Cross road, B Marol Industrial Area -400093 14. Hypothecation of Plant and Machinery, Furniture and Fixture, Office Equipments</p>	0	0.00%	0	0		3,666,207,603.17	
2	Canara Bank	20-Aug-21	1,154,739,726.17	1,154,739,724.40	Secured	1154739724	Yes	<p>1. Primary Security: Lien on TDR with lead Bank (BOI) Rs. 3.40 Cr. Hypothecation of Plant & Machinery, Furniture & Fixture, Office Equipments etc. situated at andheri, Tardeo, and office premises at Dharam Palace (WDV as on 31.03.2014 Rs. 43.55 Crore.</p> <p>2. First Pari Passu charge on following fixed Assets of the company which are held by Consortium Lead Bank - Bank of India, Bharat Diamond Bourse, BKC, Mumbai Details as follows:</p> <p>1. EM of office at: C-305 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd 2. EM of office at: C-405 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1800 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd. 3. EM of office at: C-505 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014- Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd. 4. EM of office at: C-506 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1160 sq. ft. Valuation dt. 10.03.2014- Shrenuj & Co. Ltd earlier by Shrenuj Diamond Pvt Ltd. 5.EM of office at: C-605 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1480 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd 6. EM of office at: C-606 Dharam Palace, 100-103, N S Patkar Marg, Mumbai 400007. Area: 1160 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd 7. EM of office at: C-407 RADhe Vallabh, Opera House, Mumbai 400007. Area: 850 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd 8. EM of office at: A/3 Sona Udyog Andheri East. Area: 1781 sq. ft. Valuation dt. 10.03.2014-Shrenuj & Co. Ltd</p>	0	4.09%	0	0	1.77	0	

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest									
									9. Regd. Mortgage of office Premises HW-7011 and 7012 (area 5208sq. ft.)+(3971 sq.ft.)at BDB, BKC, Andheri East, Mumbai Valuation at Rs 40000 per sq ft- Shrenuj & Co. Ltd 10. EM of office at: Tardeo Near Diana Talkies Bombay Central Area: 24,544 Sq.ft. valuation dt. 10.03.2014-Shrenuj Gems & Jewellery 11. A7 MIDC, Kondivita Road, Mumbai. Valuation dt. 10.03.2014- Shrenuj Dia-jewels								
3	Central Bank of India	18-Aug-21	2,063,756,435.64	2,063,756,435.64	Secured	2063756436	No	Details of Primary Security:(shared on pari passu basis in consortium with other member Banks. Our Bank share is 7.19%) For WC Facilities 1st pari passu charge on the entire current assets both preset & future, of the Corporate debtor. 1st pari passu charge on the entire fixed assets both present & Future, of the corporate debtor.	0	7.32%	0	0	0	0	0		
4	Exim Bank	18-Aug-21	1,188,243,008.99	1,188,243,008.99	Secured	1188243009	Yes	FACILITY I: a) pari passu first charge on the entire current assets of the Corporate Debtor, both present & future, including stocks and receivables; b) pari passu first charge over the select fixed assets of the Corporate Debtor, both present and future, including equitable mortgage of landed properties/ hypothecation of lants & machinery and lien on deposits, as per the details below: (i) Office premises at C-305, C-405, C-505, C-506, C-605, C-606 Dharam Palace, 100103, N. S. Patkar Marg, Mumbai - 400007; (ii) Office premises at C-407, Radhe Vallabh Opera House, Mumbai - 400007; (iii) Factory at A/3, Sona Udyog, Andheri (East), Mumbai-400069; (iv) Factory at Tardeo, Mumbai - 400007 and hypothecation over movable fixed assets owned by the Corporate Debtor; (v) Office premises at Bharat Diamond Bourse, Bandra Kurla Complex, Bandra, Mumbai - 400051 owned by the Corporate Debtor; (vi) Plot No: GJ09, SEEPZ, Andheri East, Mumbai; (vii)A7, MIDC, Kondivita Road, Mumbai; (viii) TOR with Bank of India (Rs. 3.40 Crore); c) Personal Guarantee of Mr. Kirtilal K. Doshi, Mr. Shreyas K. Doshi, Mr. Vishal S. Doshi and Mr. Nihar Parikh; d) Corporate Guarantee of K K Doshi & Co backed by mortgage of property in Bharat Diamond Bourse, Bandra Kurla Complex, Bandra, Mumbai. The aforementioned security is at par with other member banks of the consortium extending working capital facilities, subject to a minimum of above securities. Out of the above-mentioned securities, security mentioned at Sr. No. (a), (b) and (c) are already created in favour of the consortium. However, security mentioned at Sr. No. (d) was an additional security explored by the consortium during last renewal in FY 2013-14. However the same was not created. The following consortium documents were executed at the time of the last renewal of the working capital limits: a. 5th Supplemental Working Capital Consortium Agreement dated September 30,2013; b. 5th Supplemental joint Deed of Hypothecation dated September 30, 2013; c. Interse Agreement dated September 30,2013; d. Indenture of Mortgage dated September 30, 2013; e. Indenture of Mortgage dated December 16,2013; f. joint Deed of Guarantee dated September 30, 2013; g. joint Letter of Authority dated September 30, 2013; Revival Letter dated September Facility II:	0	4.21%	0	0	0	0			

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								a. Corporate Guarantee by the Corporate Debtor; b. Undertaking that Shrenuj DMCC/ the Corporate Debtor as Corporate Guarantor will not offer charge over their fixed assets for Shrenuj DMCC's working capital facilities, to any other bank and if so, the same shall be shared with the Financial Creditor on pari passu basis; c. Negative Lien on 1.26 crore equity shares of the Corporate Debtor held by the promoters, in the form and manner acceptable to the Financial Creditor; d. Undertaking from the Corporate Debtor for non-disposal of its stake in Shrenuj DMCC. The following documents were executed: a. Deed of Guarantee dated October 11, 2011 read with the Supplemental Deed of Guarantee dated May 16, 2012. The guarantee obligations were extended by the Corporate Debtor for the renewed limit vide Letter of Confirmation dated February 2, 2013, and March 25, 2014. The First Supplemental Deed of Guarantee dated March 30, 2015 was executed for the enhanced and renewed Credit Limit; b. Undertaking dated March 31, 2015 to provide Cash Margin; c. Undertaking dated March 31, 2015 on Negative Lien on shares; d. Undertaking for non-disposal of fixed assets held by the Corporate Debtor dated March 31, 2015 Undertaking dated March 31, 2015 regarding non-disposal of shareholding by the Corporate Debtor in Shrenuj DMCC.								
5	ICICI Bank - US/ India		1,974,235,609.18	1,974,235,609.18	Secured	1974235609	Inventory and other current assets - Yes Other assets - No	1. First and exclusive charge of residential flat viz. Flat no. 161, 16th Floor, Apsara cooperative Housing Society, NCP, Nariman Point, Mumbai Owned by Mr. Shreyas Doshi(the said security has already been enforce under SARFAESI and sale proceeds appropriate by ICICI Bank in March 2020). 2. Residual charge by way of hypothecation of the Corporate Debtor's entire stocks of raw materials, semi-finished and finished goods, consumable stores and spares and such other movables including book debts, bills whether documentary or clean, outstanding monies, receivables, both present and future. 3. Pledge of 39,000,000.00 shares of Shrenuj and Company Limited. Value- NIL (Vide its notice dated March 03, 2017 the BSE stipulated that in view of continued non- compliance of regulations, the trading of the company's shares was restricted to Trade for Trade basis only on the first trading day of every week for six months. However, due to continued non-compliance with SEBI regulations on expiry of six months, the trading has been fully suspended with effect from October 17, 2017) 4. First and exclusive charge on Debt Service Reserve Account. Value- Rs. 37.96 million The same was created by executing a Deed of Hypothecation dated February 08, 2013 5. Personal Guarantees of Mr. Shreyas Doshi and Mr. Vishal Doshi. 6. Corporate Guarantee of Shrenuj Investments and Finance Private Limited.* 7. Personal Guarantee of Mr. Kirtilal Doshi, Mrs. Geeta Shreyas Doshi and Mrs. Suman Kirtilal Doshi.* *These guarantees have been given to secure the shares pledge to ICICI Bank.	0	7.00%	0	0	0	0	0	External Commercial Borrowing

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6	IDBI Bank		1,080,139,608.98	1,080,139,608.98	Secured	1080139609	No	1. First pari passu charge by way of hypothecation on current assets. 2. First pari passu charge on all fixed assets, detailed description is given at ANNEXURE- IV. Security Value: FMV: 208.67 Cr DSV: 163.32 Cr 3. Personal Guarantees of 1. Shri. Shreyas Doshi 2. Shri. Nihar Parikh 3. Shri. Kirtilal Doshi 4. Shri. Vishal Doshi ANNEXURE-IV	0	3.83%	0	0	0	0	
7	Indian Bank	20-Aug-21	1,492,742,428.11	-	Secured	1492742428	Yes	A. Primary For Cash Credit (Jewellery Div) Joint hypothecation charge on the entire stocks, book-debts and other current assets of the company both present and future, ranking pari-passu with the other member banks. For Packing Credit/PCFC (For Diamond Div) a) Joint hypothecation charge over the company's stock raw material, work in process, finished goods and receivables pertaining to exports b) Cover under ECIB (WT-PC) of ECGC Ltd B. Collateral: 1. Office at: C-305, 3rd floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 2. Office at: C-405, 4th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1800 sqft.- Shrenuj 3. Office at: C-505, 5th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 4. Office at: C-506, 5th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1160 sqft.- Shrenuj 5. Office at: C-605, 6th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1480 sqft.- Shrenuj 6. Office at: C-606, 6th floor, Dharam Palace, 100-103, N.S. Patkar Marg, Mumbai-07, Area: 1160 sqft.- Shrenuj 7. Office at: C-407, 4th floor, Radhe Vallabh, Opera House, Mumbai-07, Area: 850 sqft.- Shrenuj 8. Factory at: A/3, Sona Udyog, Andheri (East), Mumbai-400069, Area:1781 sqft.- Shrenuj 9. Factory at: Tardeo, Near Diana Talkies, Bombay Central, Area:24544 sqft.- Shrenuj 10. Plot No. GJ09, SEEPZ, Andheri East, Mumbai- Shrenuj 11. A7, MIDC, Kondivita Road, Mumbai- Shrenuj 12. Office No. HW-7011 (Area: 5208 sqft) and HW-7012 (Area:3971 Sqft.) at Bharat Diamond Bourse Complex, BKC, Bandra (E), Mumbai 400051.- Shrenuj 13. Plant & Machinery, Office equipment, Furniture & Fixture etc.- Shrenuj Personal Guarantees: Mr Kirtilal K Doshi	0	0.00%	0	0	0	1,492,742,428.11	

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								Mr Shreyas K Doshi Mr. Nihar N Parikh Mr Vishal Doshi M/s K.K. Doshi & Co.							
8	JM Financial Asset Reconstruction Company Limited - ICICI Bank Trust	20-Aug-21	4,304,382,332.00	4,304,382,332.00	Secured	4304382332	Yes	1. First Pari passu charge over Factory Premises at A/3, Sona Udyog Premises Cooperative Society Limited, Parsi Panchayat Road, Andheri (East), Mumbai-400069:All that premises being industrial Unit bearing Unit no. 3 and 3A admeasuring 1781.0 square feet on the Ground floor of Building No. A of Sona Udyog Premises Co.op Society Limited at Parsi Panchayat Road, Andheri (East), Mumbai-400069 on the lands bearing Survey No. 16, Hissa No. 2, Survey No.17, Hissa No. 5, Survey No. 50, Hissa No. 3-A, Survey No. 51 (pt), Survey No.52, Hissa No. 1-A and Survey No. 50, Hissa No. 3-A, Survey No. 51(pt), Survey No. 52 Hissa No. 1-A at Village Mogra, Taluka Andheri, District Mumbai Suburban and bounded as follows: On North: by Private Property Building, On South: by Private Property Building, On East: by Road, On West: by Internal Road, Together with all conveniences and facilities, amenities and rights in or upon or pertaining to or concerned to the said premises, both present and future.2. First Pari passu charge over Office Premises No.C-305, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All the premises bearing Unit no. C-305, admeasuring 1480 sqft. built up area situated on the 3rd floor of the building known as "Dharam Palace", C wing of Dharam Palace cooperative Housing society limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and new survey No. 7983 and 7984 situated at N.S. Patkar Marg, Mumbai-400007, within the Registration Distinct and Sub-Distinct of Mumbai together with all conveniences and facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.3. First Pari passu charge over Office Premises No.407, Radhe Vallabh, French Bridge Corner, Opera House, Mumbai-400004:All that Office Premises bearing UnitNo. 407 admeasuring 850sqft. on the 4th floor of the building known as 'Radhe Vallabh' earlier known as 'New Modi Chambers' on the lands bearing Cadastral Survey No. 1632 (part) in survey sheet no. 185 of Girgaum Division situated at French Bridge Corner Opera House, Mumbai-400004 within the Registration District and Sub-District of Mumbai along with interest in 5 fully paid up shares of Rs. 50/- each embodied in the share certificate nos. 236 to 240 bearing distinctive Nos.236 to 240 (both inclusive) of the Radhe Vallabh Cooperative Housing Society Limited, with its registered office at French Bridge Corner, Opera House, Mumbai-400004 and incidental to that right to use and occupy the said office premises together with all conveniences and	0	15.26%	0	0	0	0	

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(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
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								facilities, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.4. First Pari passu charge over Office Premises No.C-605, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All that Office Premises bearing Unit No. C-605 admeasuring 1480 sqft. build up area situated on the 6th floor and covered parking No. 605 situated in the basement of the building known as Dharam Palace of Dharam Palace Co.op Housing Society Limited, consisting of still and 6 upper floors and which building Dharam Palace is constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New SURvey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conviniences and facilites, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.5. First Pari passu charge over Office Premises No.C-506, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All that Office Premises bearing Unit No. C-506 admeasuring 1160 sqft. build up area situated on the 5th floor of building Dharam Palace of Dharam Palace Co.op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New SURvey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conviniences and facilites, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.6. First Pari passu charge over Office Premises No.C-606, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All that Office Premises bearing Unit No. C-606 admeasuring 1160 sqft. build up area situated on the 5th floor of building Dharam Palace of Dharam Palace Co.op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New SURvey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conviniences and facilites, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.7. First Pari passu charge over Office Premises No.C-405, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All that Office Premises bearing Unit No. C-405 admeasuring 1800 sqft. build up area situated on the 4th floor of building Dharam Palace C wing of Dharam Palace Co.op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New SURvey Nos. 7983 and 7984 situated N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conviniences and facilites, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.8. 6. First Pari passu charge over Office Premises No.C-505, Dharam Palace,100-103, N.S.Patkar Marg, Mumbai-400007:All that Office Premises bearing Unit No. C-505 admeasuring 1480 sqft. build up area situated on the 5th floor together with one car parking spaceno. 505in the basement of the building Dharam Palace of Dharam Palace Co.op Housing Society Limited, consisting of still and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey No. 1548 of the Girgaum Division and New SURvey Nos. 7983 and 7984 situated at 100-103, N.S. Patkar Marg, Mumbai-400007 within the Registration District and sub-District of Mumbai together with all conviniences and facilites, amenities and right in or upon or pertaining to or concerned to the said premises, both present and future.9. First pari passu charge over land and building on the south of Bellasis Road, North of Falkland Road and on East of BBCI Railway lines (Now Western Railways) at Tardeo in Greater MumbaiAll that piece and parcel									

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								(consumable stores and sapres) plant and machinery, furniture and fixture electrical installation bills receivable and book debts and all other moveable including laser machinery and other plant and machinery, both present and future whether now lying loose or in case or which are now lying or stored in or about or small hereafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about of the Borrower's factories premises and godowns situated at Mumbai in the State of Maharashtra or wherever else the same may be or be held by any party to order or dsiposition of the Borrower or in the course of transit or on high seas or on order of delivery, howsoever and wheresover in the position of the Borrower and either by way of substitution or addition.15. Personal guarantee of the following individuals:1. Shri. Kirtilal K Doshi, S/o Shri. Kalidas Doshi, aged 93, D.O.B. 12.10.1922, residing at 161, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.2. Shri. Shreyas K Doshi, S/o Shri. Kirtilal K Doshi, aged 65, D.O.B. 17.11.1950, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.3. Shri. Nihar N. Parikh S/o Shri. Nitin Parikh, aged 46, D.O.B. 28.06.1967, residing at flat no. D-33,Tanhee Heights, Petit Hall,66, Nepeanse Road, Mumbai-400006 and4. Shri. Vishal S Doshi, S/o Shri. Shreyas K Doshi, aged 37, D.O.B. 18.01.1979, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.							
9	JM Financial Asset Reconstruction Company Limited - Karnataka Bank Trust	20-Aug-21	1,436,905,106.00	1,436,905,105.00	Secured	1436905105	Yes	1. All that part and parcel of premises bearing unit no. C-305, admeasuring 1480 sq.ft. Built up area situated on the 3rd floor of the building known as Dharam Palac, C wing of Dharam Palace Co-operative Housing Society Ltd, Consisting of slit and 6 upper floors constructed in the year 1978 on plot of land bearing Cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at NS Patkar Marg, Mumbai-400007, within the Registration District and Sub-District of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar(Hughes Road), East: Goregaonkar Marg, West: Prerna Building 2. All that Part and Parcel of Industrial Unit bearing nos. 3 and 3A, admeasuring 1781.0 square feet on the Ground floor of Building No. A of Sona Udyog Premises Co-operative Society limited at Parsi Panchayat Road, Andheri (East), Mumbai-400069 on the land	0	5.09%	0	0	1	0	

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								<p>bearing Survey No.16 Hissa No. 2, Survey No.17 Hissa No. 5, Survey No. 50 Hissa No. 3-A, Survey No.51 (pt), Survey no. 52 Hissa No.1-A and Survey No. 50, Hissa No. 3-A, Survey No. 51(pt) Survey No. 1-A at Village Mogr, Taluka Andheri, District Mumbai Suburban. Boundaries:North: By Private property Building, South: by Private Property Building, East: by Road, West: by internal Road</p> <p>3. All that Part and parcel of premises bearing unit no. 405, admeasuring 1480 square feet built up area situated on the 4th floor of building known as "Dharam Palace" C- wing of Dharam Palace Co-op Housing Society Ltd, coonsisting of Stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>4. All that Part and Parcel of Premises bearing unit No. 505 admeasuring 1480 Sq. ft. Built up area situated on the 5th floor and covering parking no. 505 situated in the basement of building known as Dharam Palace of Dharam Palace co op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>5. All that Part and Parcel of Premises bearing unit No. 506 admeasuring 1160 Sq. ft. Built up area situated on the 5th floor of building known as "Dharam Palace" C- Wing of Dharam Palace co op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>6. All that Part and Parcel of Premises bearing unit No. 605 admeasuring 1480 Sq. ft. Built up area situated on the 6th floor and covering parking no.605 situated in the basement of building known as "Dharam Palace" C- Wing of Dharam Palace co op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai. Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>7. All that Part and Parcel of Premises bearing unit No. 606 admeasuring 1160 Sq. ft. Built up area situated on the 6th floor of building known as "Dharam Palace" C- Wing of Dharam Palace co op hsg Society Ltd, consisting of stilt and 6 upper floors constructed in the year 1978 on plot of land bearing cadastral Survey no. 1548 of the Girgaum Division and New Survey Nos. 7983 and 7984 situated at 100-103 N.S. Patkar Marg, Mumbai-400007, within the registration District and sub- district of Mumbai Boundaries: North: Plaza Height & Panchsheel Plaza, South: N.S. Patkar (Hughes Road), East: Goregaonkar Marge, West: Prerna Building</p> <p>8. All the part and parcel of premises bearing unit no. 407 admeasuring 850 sq.ft on the 4th</p>							

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:

12-Jul-21

List of Stakeholders as on:

08-Nov-21

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected		Amount of claim under verification			
								rough cut and polished diamonds and precious stones and gems, Stocks in process, semi-finished goods viz. Polished diamonds stones and gems, stores and spares not realting to plant and machinery (consumable stores and spares) plant and machinery furniture and fixtures, electrical installations, bills receivable and book debts and all movable including laser machinery and other plant and machinery, both present and future whether now lying loose or in cases or which are now lying or stored in or about shall hereinafter from time to time during the continuance of the security of these presents be brought into or be stored or be in or about of the borrower's factories, premises and godowns situated at mumbai in the state of Maharashtra or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in course of transit or in high seas or in order of delivery, howsoever and wheresoever in the possession of the Borrower. 15. Personal guarantee of the following individuals: 1. Shri. Kirtilal K Doshi, S/o Shri. Kalidas Doshi, aged 93, D.O.B. 12.10.1922, residing at 161, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026. 2. Shri. Shreyas K Doshi, S/o Shri. Kirtilal K Doshi, aged 65, D.O.B. 17.11.1950, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026. 3. Shri. Nihar N. Parikh S/o Shri. Nitin Parikh, aged 46, D.O.B. 28.06.1967, residing at flat no. D-33,Tanhee Heights, Petit Hall,66, Nepeanse Road, Mumbai-400006 and 4. Shri. Vishal S Doshi, S/o Shri. Shreyas K Doshi, aged 37, D.O.B. 18.01.1979, residing at 162, Neelamber, 37, Dr. Gopal Deshmukh Marg, Peddar Road, Mumbai-400026.										
10	Union Bank of India	18-Aug-21	4,362,609,874.31	-	Secured	4362609874	No	A. Primary Security: Export Facility-Paripassu first charge on stock and book debts-Shrenuj & Co. Ltd. B. Collateral Security: 1. Office at C-305, 3rd floor, Dharam Palace, 100-103, N S Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 2. Office at C-405, 4th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1800 sq.ft. 3. Office at C-505, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 4. Office at C-506, 5th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1160 sq.ft. 5. Office at C-605, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1480 sq.ft. 6. Office at C-606, 6th floor, Dharam Palace,100-103, NS Patkar Marg, Mumbai-400007, Area-1160 sq.ft. 7. Office at C-407, 4th floor, Radhe Vallabh, French Bridge Corner, Opera House Mumbai, Area-850 sq.ft. 8. Factory at A/3, Sona Udyog, Andheri East Mumbai, Area-1781 sq.ft. 9. Office No. HW-7011 (Area: 5208 sqft) and HW-7012 (Area:3971 Sqft.) at Bharat Diamond Bourse Complex, BKC, Bandra (E), Mumbai. 10. Plant & Machinery, Office equipment, Furniture & Fixture etc. 11. Factory at: Tardeo, Near Diana Talkies, Bombay Central, Area:24544 sqft. 12. Plot No. GJ09, SEEPZ, Andheri East, Mumbai 13. A7, MIDC, Kondivita Road, Mumbai	0	0.00%	0	0	0	4,362,609,874.31				

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:

12-Jul-21

List of Stakeholders as on:

08-Nov-21

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest									
11	Standard Chartered Bank		510,742,409.28	510,742,409.28	Secured	0	Yes	Our facilities to Shrenuj and Company Limited are secured by the following 1. Pari passu first charge on factory /office premise as per working capital consortium arrangement. 2. Pari passu charge on current assets of company as per working capital consortium arrangement. 3. Personal guarantee of Shreyas K Doshi, Kirtilal K Doshi, Vishal S Doshi and Nihar N Parikhsa per consortium arrangement.	0	1.81%	0	0	0				
12	Bank of Baroda-Domestic Branch		2,082,545,727.25	2,082,545,727.25	Secured	0	Yes	Primary:PCL (H) /PCFC: First pari passu charge by way of hypothecation of stock in trade of rough, semi finished cut of & polished diamond, gold, platinum & diamond jewellery meant for export, lying/stored in the company's premises /works as also in the premises of processors & also receivables to be shared with consortium as per invoice/FOB value whichever is lower with cover under individual FCIB Pre shipment credits.- Margin 25% on inventory.FDBP/FUDBP/BDFC/BPFC (LC/O): Export documentary DP/DA Bills of usance period not exceeding 180 days covering shipment of Cut & Polished Diamond and studded jewellery drawn strictly as per terms of LC or Confirmed orders. Facility shall be covered under individual FCIB-Post Shipment Credits - Margin 10%.ILC/FLC (DP/DA 90 days)/BG: 10% cash margin, documents of title to goods in case of LC on DP Basis and Documents of Title to Goods and Hypothecation charge over the goods in case of LC on DA basis; Counter Indemnity of the Company for BG; AND Continuing charge on the assets charged to the fund based working capital limits.- Margin 10, Cash MarginCollateral Security:First pari-passu charge on below mentioned properties with other consortium members.1. Mortgage of Unit no. 3 & 3A, Ground floor, Building no. A, "Sona Udyog Premises" Co.op. Soc. Ltd., Parsi Panchayat Road, Andheri(E), Mumbai 4000692. Mortgage of Unit NO. 305, 3rd floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000073. Mortgage of Office No. 407, 4th floor, "New Modi Chambers", Radhe Vallabh Co OP Hsg. Soc. Ltd french Bridge Corner, Opera House, Mumbai-4000044. Mortgage of Unit NO. 605, 6th floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000075. Mortgage of Unit NO. 506, 5th floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000076. Mortgage of Unit NO. 606, 6th floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000077. Mortgage of Unit NO. 405, 4th floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000078. Mortgage of Unit NO. 505, 5th floor, Wing C, " Dharam Palace", Co.op. HSg. Soc. Ltd., N. S. Patkar Marg(Hughes Road), Girgaum, Dis. Mumbai-4000079. Mortgage of Shed no. 21 bearing Survey No. 5/7013, 1/7014 & 5/7014, CS No. 322, of Tardeo Division, Patthe Bhauroa Marg, Mumbai10. Mortgage of Plot No. GJ-09, Seepz, Santacruz Electronics Export Processing Zone, Marol Industrial Area, MIDC, Village, Vyaravali, Parjapur, Taluka-Andheri, Mumbai11. Mortgage of Commercial office No. HW-7011, 7th floor, H-Tower, West wing, " Bharat Diamonds Bourse Complex", Plot no. C-28, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-40005112. Mortgage of plot bearing No. A-7, MIDC Estate Street No. 5, Cross Road, 'B', Marol Industrial Area, Village- Mutgaon, Taluka- Andheri (E), Mumbai13. Mortgage of Commercial office No. HW-7012, 7th floor, H-Tower, West wing, " Bharat Diamonds Bourse Complex", Plot no. C-28, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-40005114. Mortgage of Factory at: Near Diana Talkies, Tardeo, Mumbai Central.15. Mortgage of Plot No. GJ09, SEEPZ.16. Morgage of Property A7, MIDC, Kondivita Road, Mumbai17. Hypothecation: Seepz-Plant & Machinery, Furniture & Fixtures, Office	0	7.38%	0	7,47,27,385	0				

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:

12-Jul-21

List of Stakeholders as on:

08-Nov-21

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected		Amount of claim under verification	
								Equipment's.Tardeo- Plant & Machinery, Furniture & Fixtures, Office Equipment's.Mahalaxmi-Plant & Machinery, Furniture & Fixtures, Office Equipment's.Office Premises at Dharam Palace.Personal Guarantee:1. Mr. Shreyas Kirtilal Doshi2. Mr. Vishal Shreyas Doshi3. Mr. Nihar Nitin Parikh4. Mr. Kirtilal K Doshi								
13	Punjab National Bank		3,119,450,680.31	-	Secured	14.73 (Valuation as on 25.11.2019)	Yes	Primary: Stock of Gold Jewellery as per the valuation taken in the CIRP Collateral: Immovable properties: As per the latest valuation report submitted in the CIRP. All the securities are charged in the favour of consortium led by Bank of India on pari-passu basis.	0	0.00%	0	0	0	0	3,119,450,680.31	

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:		12-Jul-21	List of Stakeholders as on:										08-Nov-21		
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(Amount in ₹)															
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14	State Bank of India		1,442,428,676.18	1442428676	Secured		Yes	<p>1) PARI-PASSU, 1st charge by way of Mortgage, Immovable property of Land admeasuring 6881.62 acres, from villages, consisting of several survey no.s, detailed in the indenture of Mortgage executed on 27.02.2013, as mentioned below: 1. DASAVE, 2. DHAMANOHOL, 3. GADLE, 4. WADAVALI, 5. SAKHARI, 6. BHOINI, 7. ADMAL, 8. MUGAON, 9. PALSE, 10. PATHERSHET, 11. PADALGHAR, 12. KOLOSHI, 13. UGAVALI, 14. BEMBATMAL, 15. MOSE BK., 16. SAIV BK, 17. BHODE</p> <p>2) PARI-PASSU, 1st charge by way of Mortgage, all present and future movable fixed assets. Detailed in the indenture of Mortgage executed on 27.02.2013, as mentioned below: "The whole of the Mortgagor's movable fixed assets both present and future as also all its rights, title, interest and Benifit in all tangible and intangible assets including without limitations furniture, fixtures, tools, electric Installation, Capital Spares, Motor vehicles, accessories, all other equipments, vehicles, Computers and all other assets whether installed or not and whether lying or are stored in or to be brought into upon the Mortgagor's premises, warehouses, stockyards and godowns or thoseof the mortgagor's agents, affiliates, associates or representatives or at various work sites or at any place or places wherever else the same may be, whether now belonging to or that may at any time during the continuation of this Deed belong to the Mortgagor and/or that may at present of hereafter be held by any party anywhere to the order or disposition of the Mortgagor or in the course of transit or on high seas or on order, or delivery, howsoever and wheresoever in the possession of or to the order of the Mortgagor and all replacements thereof and additions thereof whether by way of substitution, addition, replacement, conversion, realisation or otherwise howsoever together with all benifits, rights and incidentals attached thereto which are now or shall at anytime hereafter be owned by the Mortgagor AND ALL estate, right, title, interest, property, claims and demands whatsoever of the Mortgagor upto and upon the same which description shall include all properties of the above description whether presently in existence or acquired hereafter."</p> <p>3) PARI-PASSU, 1st charge by way of Mortgage all present and future currency assets. Detailed in the indenture of Mortgage executed on 27.02.2013, as mentioned below "The whole of the Mortgagor's Current Assets both present and future (tangible and intangible) including without limitation stock in trade cosisting of raw materials, finished goods uncalled capital, cash in hand, intellectual property rights, goodwill and all monies that may hereafter be received as also all its rights, title, interest and benefit in all tangible and intangible assets or wherever the same maybe, whether now belonging to or that may at any time during the continuance of this Deed belong to the Mortgagor and/or that may at present or hereafter be held by any party anywhere to the order or disposition of the Mortgagor or in the course of transit or on high seas or on order, or delivery, howsoever and wheresoever in the possession of or to the order of the Mortgagor and all replacement, conversion, realisation or otherwise howsoever together with all benefits, rights and incidentals attached thereto which are now or shall at anytime hereafter be owned by the Mortgagor AND ALL estate, right, title, interest, property, claims and demands whatsoever of the Mortgagor upto and upon the same which description shall include all properties of the above description whether presently in existence or acquired hereafter." Corporate Loan</p> <p>4) EXCLUSIVE, 1st charge by way of Mortgage, All that piece and parcel of land situated at Survey no. 52 (part), admeasuring 20-47-00 H.R. (50.58 acres approximately), equivalent to 204700 sq. mtrs. or thereabouts, situated at village Mugaon, Taluka Mulshi, in the</p>	0	5.11%	0	0	0	0	0

Annexure 1

Name of the Corporate Debtor: M/s Shrenuj & Company Ltd.

Date of commencement of liquidation:		12-Jul-21	List of Stakeholders as on:											08-Nov-21	
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(Amount in ₹)															
Details of claim received				Details of claim admitted											
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
								registration sub-district of Mulshi and district of Pune, within limits of Grampanchayat Mugaon, owned by M/s Lavasa Corporation Limited. 5) PARI-PASSU, 2nd charge by way of Mortgage, Land admeasuring 6881.62 acres, from villages, consisting of several survey no.s, detailed in the indenture of Mortgage executed on 27.02.2013, as mentioned below: 1. DASAVE, 2. DHAMANOHOL, 3. GADLE, 4. WADAVALI, 5. SAKHARI, 6. BHOINI, 7. ADMAL, 8. MUGAON, 9. PALSE, 10. PATHERSHET, 11. PADALGHAR, 12. KOLOSHI, 13. UGAVALI, 14. BEMBATMAL, 15. MOSE BK., 16. SAIV BK, 17. BHODE Guarantees Personal Guarantee 1. Shri V. V. Maniyar Corporate Guarantee 1. Venkateswara Hatcheries Ltd, 2. Hincon Finance Ltd, 3. HCC Ltd, 4. Avantha Realty Ltd, 5. HCC Real Estate Ltd							
	Total		29,879,129,226	17,238,118,637		22,723,961,730			-	61%	-	-	3	12,641,010,586	